

[Prof. Sher Singh]

- (c) (i) The Gujarat Gram and Nagar Panchayats Taxes and Fees (Amendment) Rules, 1971 published in Notification No. KP/71-147/PRR-43(24)/71-JH in Gujarat Government Gazette dated the 21st September, 1971 together with an explanatory note.
- (ii) Statement explaining the reasons for not laying the Hindi version of the above Notification.
- (iii) Statement showing reasons for delay in laying the above Notification (*Placed in Library. See No. LT-1387/72*]

13.02 hrs.

JOINT COMMITTEE ON AMENDMENTS
TO ELECTION LAW

REPORT (PARTS I AND II)

SHRI JAGANNATH RAO (Chatrapur) : I beg to present the Report (Parts I and II) of the Joint Committee on Amendments to Election Law.

I may inform the House that the Report—Part I of the Joint Committee was presented to the Speaker on the 18th January, 1972 when the House was not in session and the Speaker was pleased to order the printing, publication and circulation of the Report under rule 280 of the Rules of Procedure.

SUPPLEMENTARY DEMANDS FOR
GRANTS (GENERAL), 1971-72

THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI K. R.

GANESH) : I beg to present a statement showing Supplementary Demands for Grants in respect of the Budget (General) for 1971-72.

DEMANDS FOR EXCESS GRANTS
(GENERAL), 1969-70

THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI K. R.
GANESH) : I beg to present a statement showing Demands for Excess Grants in respect of the Budget (General) for 1969-70.

SUPPLEMENTARY DEMANDS FOR
GRANTS (RAILWAYS), 1971-72

THE MINISTER OF RAILWAYS (SHRI
K. HANUMANTHAIYA) : I beg to present a statement showing Supplementary Demands for Grants in respect of the Budget (Railways) for 1971-72.

DEMANDS FOR EXCESS GRANTS
(RAILWAYS), 1969-70

THE MINISTER OF RAILWAYS (SHRI
K. HANUMANTHAIYA) : I beg to present a statement showing Demands for Excess Grants in respect of the Budget (Railways) for 1969-70.

MR. SPEAKER : Before we adjourn, I would like to inform the House that we are taking up business on Saturdays also during this month. We are short of time and therefore we will sit on 18th and 25th also. Both these Saturdays will be taken.

13.03 hrs.

*The Lok Sabha then adjourned till
Eleven of the Clock on Tues-
day, March 14, 1972/Phal-
guna 24, 1893 (Saka).*